GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 902 TO BE ANSWERED ON 23.07.2018

Norms for Setting up of Industries near Monuments

902 SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has identified the monuments which are vulnerable to climatic change and air pollution in Gujarat;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any norms for setting up of industries/ restriction on industries functioning near such monuments; and
- (d) if so, the details thereof along with the measures taken by the Government to protect these monuments?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE.

(DR. MAHESH SHARMA)

(a) The protected monuments are taken care regularly by attending essential

& conservation work and no such specific impact attributable to climatic change and air

- (b) pollution in Gujarat has been noticed.
- (c) The area around protected monuments has been declared as prohibited area up to
- & 100 meters and regulated area for further 200 meters. All such controls for
- (d) construction around monuments are strictly exercised with these provisions in AMASR (Amendment & Validation) Act 2010. In addition environmental guidelines also imposes restrictions for setting up of industries near monuments.